NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/65/IB/2018

PETITION NUMBER

: CP/551/IB/2017

NAME OF THE PETITONER

: DNEPRO ADVISORY PVT LTD

NAME OF THE RESPONDENT

: V. NAGARAJAN

UNDER SECTION

S.No. Name (in Capital)

Represented by

Signature

Kasthui & Incha & 1-1-la RSU1312 Ansonion Couvel for Responded

ORDER

Counsel for Applicant present. Counsel for RP present. Counsel for IRP submitted one document in relation to the resignation of one Shir. S. Achuthan; the same is placed on record; copy of which is given to the other side. The RP is directed to file reply before next date of hearing. Matter is posted for arguments. Put up on 21.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)